

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3707
ANSWERED ON:19.12.2005
INSPECTION OF JEWELLERY SHOPS
Surendran Shri Chengara

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Bureau of Indian Standards (BIS) conduct periodic inspections of jewellery shops in the country to ensure that the quality of gold confirms to the standards prescribed by the Bureau;
- (b) if so, the details regarding cases of jewellers not conforming to the BIS standards detected during the last three years, State-wise; and
- (c) the action taken against the defaulting jewellers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

- (a) : BIS periodically conducts inspections of jewellers holding BIS licence and draws samples of hallmarked jewellery for independent testing to ensure conformity to the prescribed standards.
- (b) : The state-wise details of cases of BIS licenced jewellers not conforming to the BIS standards detected during the last three years is given in annexure.
- (c) : Defaulting jewellers have been issued warning letters including stoppage of marking in one case as per guidelines laid down in this regard.

ANNEXURE

STATEMENT REFERRED TO IN PART (b) OF REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3707 FOR 19/12/2005 REGARDING INSPECTION OF JEWELLERY SHOPS

Sl. No.	State	No. of Failures Observed
1	Himachal Pradesh	Nil
2	Haryana	1
3	Punjab	Nil
4	Jammu & Kashmir	1
5	Chandigarh	1
6	Uttar Pradesh	Nil
7	Uttaranchal	Nil
8	Delhi	4
9	Rajasthan	2
10	Madhya Pradesh	2
11	Chattisgarh	Nil
12	Maharashtra	6
13	Gujarat	5
14	Tamil Nadu	17
15	Karnataka	Nil
16	Andhra Pradesh	Nil
17	Kerala	15
18	West Bengal	9
19	Orissa	Nil
20	Bihar	Nil
21	Jharkhand	Nil
22	Assam	Nil
23	Meghalaya	Nil
24	Arunachal Pradesh	Nil
25	Nagaland	Nil
26	Tripura	Nil
27	Manipur	Nil
28	Mizoram	Nil

